

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-87/1998/3463/1A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 17<sup>th</sup> August, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJG/5075 Dated at Goalpara the 16<sup>th</sup> August, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 21.08.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 20.08.2021, till the morning of 23.08.2021, before Court hours, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available in the Headquarter at Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/3464/1A, dated 17-8-2021  
Copy to:

1/ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pass